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Title: Introduction of the Child Development Bill, 2007.

SHRIMATI ARCHANA NAYAK (KENDRAPARA): Sir, I beg to move for leave to introduce a Bill to provide for all-round development of children and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for all-round development of children and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRIMATI ARCHANA NAYAK : I introduce** the Bill.

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** Introduced with the Recommendation of the President